

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 28.04.2022 (THURSDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH)(Ins) No. 133/2022 & IA No.315,316 &317/2022	Pawan Kapoor & anr V Karvy Data Management Services Ltd & anr	DSN Legal	
2.	Comp App (AT)(CH)(Ins) No. 134/2022 & IA No.319/2022	Venkat Rao Marpina V Vermuri Ravikumar & anr	Roshan Atiq	
3.	Comp App (AT)(CH)(Ins) No. 135/2022 & IA No.320,321, &322/2022	Gaurang Bhartia V Raghav Bharatia	Naman Joshi	
4.	Comp App (AT)(CH)(Ins) No. 136/2022 & IA No.323/2022	International Asset Reconstruction Co.Pvt Ltd V ErstWhile Committee of Creditors	TK Bhaskar	
5.	Comp App (AT)(CH)(Ins) No. 139/2022 & 324,325/2022	G Balasubramaniam V Indian Overseas Bank & anr	Ravichandran	
6.	Comp App (AT)(CH)(Ins) No. 140/2022 & 326,327/2022 (With Defect)	Kaushik Palicha V Classic Exports	Anant Merathia	

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
7.	Comp App (AT)(CH)(Ins) No. 163/2021	CFM Asset Reconstruction P Ltd V Unison Hotels P Ltd & anr	Gridharan Sai	Yogesh Kumar Jagia R1 A. Chandrasekar R2
8.	Comp App (AT)(CH)(Ins) No. 310/2021 & IA No. 650 & 651/2021	E.M. Najeed & 2 Ors V State Bank of India	Manjula Devi	

9.	TA No. 73/2021 (Comp App (AT) No. 146/2020)	Ammanna Bio Pharma Ltd & Ors V B. R. Jayaram & anr	Mirthun Shashank Asshly Cherin A2 Rajashekar Rao Salvaji A3 -A8	Y. Suryanarayana R1 Amit Acharya Sanjib Kumar Abhijit Atur -R2
10.	Comp App (AT)(CH)(Ins) No. 345/2021 IA No. 713,714 & 715/2021	P. Mahalingam V Santosh Hospital P Ltd & 2 Ors	Saurabh Kalia Siddharth	
11.	Comp.App (AT)(CH)(Ins) No. 10/2022 & IA No. 23/2022	Punjab National Bank & Anr V Sri Vijay Kumar Gunda & Anr	Vinithra Srinivasan Varun Srinivasan	
12.	Comp. App (AT)(CH)(Ins) No. 45/2021	Power Grid corporation of India ltd Vs ASTER Pvt ltd & 3 others <b>WITH</b>	M.S.Paul J Hudson Samuel	JVL Bharathi R1 NVS Associates -R2 Sivakumar -R3 VVSN Raju R4
13.	Comp App (AT)(CH)(Ins) No. 162/2021	Jaguar Overseas Limited V Aster Private Limited & anr	M. Nagadeepak Lokeshwar Reddy Rohan Aloor	JVL Bharathi R1 Sivakumar Suresh R2
14.	Comp App (AT)(CH)(Ins) No. 49/2022 (IA No. 98,99 & 100/2022)	Sahadulla M.I. V State Bank of India & Anr	Subhang P. Nair KMD Muhilan Pavitra Venkateswaran	
15.	Comp App (AT)(CH)(Ins) No. 14/2022 & IA No. 30/2022	V. Nagrajan RP V ICICI Bank Ltd	R. Subramanian	

#### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
16.	TA No.18/2021 (Comp App (AT) No.325/2019) <b>(PH)</b>	Shankar Sundaram V Amalgamations Limited & 25 Others <b>WITH</b>	K.Ravi R/Murugan Shanthanu Singh	Krishna Srinivasan Geethi Ara R1,3,4,6- 11,13,16
17.	TA No.114/2021 (Comp App (AT) No.328/2019) <b>(PH)</b>	Shankar Sundaram V Amalgamations Limited & 47 Others	K.Ravi R/Murugan Shanthanu Singh	Krishna Srinivasan R1-R3,R7- 13,R15,R17,R27,R29, R30,R33-R36,R39- R43&R46 Geethi Ara R37
18.	Comp App (AT)(CH)(Ins) No. 14/2021	SP Shanmugam V M/s. V-Con Integrated Solutions P Ltd & another	Hari Radhakrishnan G. Derrick Sam	Yashvardhan R1
19.	TA No. 49/2021 (Comp App (AT) (Ins) No. 688/2020	Udhyaraj Patwardan RP for Ind Bharath Energy (Utkal) Ltd V Tata Capital Financial Service Ltd & 10 Ors	Satendra K Rai Abhjeet Sinha Niraj Kumar Pravar Mishra	Vatsala Rai Durga Manda R1 Shivkrit Rai Mehak Suri R2 Ramkant Rai R4,2A

<b>20.</b>	Comp. App (AT)(CH)(Ins) No. 294/2021 (IA No. 626 & 627/2021)	M.G. Mohan Kumar & 2 Ors V American Road Technologies & Solutions P Ltd	Poovayya & Co.	M.L. Sharma
<b>21.</b>	Comp App (AT)(CH)(Ins) No. 301/2021 & IA No. 638/2021	Ashique Ponnamparambath & Anr V BMW India Financial Services P Ltd	Ramya Subramaniam	Diwakar Maheswari Sankar Panicker for IRP

**03:30 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Alok Srivastava, Member (Technical)**

**For Hearing (Part Heard)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	TA No.186 / 2021 in Comp appl. (AT) No.261/2019	Gautam R.Padival& 2 Ors. V Karnataka Treaters Ltd & 55 Ors	Adiya Varma Utkarsh Joshi	Gautham Shivshankar R3, R5 and R9 Amit Pai R7, R28 Shantanu Singh R1 & R8

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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

**For Assistance,**

- 1.Dy.Registrar - PH No. : 044-2888 0500  
CELL : 99402 25692**
- 2.Court Officer - PH No. : 044-2888 0450  
CELL : 7358522534**